

| Sl. No. | Name | Flat No. |
|---------|-----------------------|--------------------------------------|
| 1. | Sh. D. P. Ray | E-I/760, Asian Games Village Complex |
| 2. | Sh. Debu Bhattacharya | E-II/92 -do- |
| 3. | Smt. Sumati Sharma | F-II/382 -do- |
| 4. | Smt. Manorama Singh | A-230 Pandara Road |
| 5. | Smt. Manorama Pandey | B-75 -do- |
| 6. | Ms. Usha Kumar | B-70 -do- |

No allotment is made on the basis that a social worker belongs a particular State.

[English]

Regional Committees of CAPART

489. SHRI BHUPINTER SINGH HOODA:
PROF. RASASINGHRAWAT:

Will the PRIMEMINISTER be pleased to state :

(a) whether the Government propose to constitute the Regional Committees of CAPART to expedite the developmental works ill rural areas;

(b) if so, the details thereof, State-wise;

(c) whether the State of Haryana is likely to be covered by such Committees; and

(d) the names of voluntary agencies in Haryana associated with CAPART ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) (a) to (c). The Executive Committee of CAPART ion its meeting held on 17.6.1994 has approved a proposal to set up Regional Committees of CAPART. Further details are being worked out. All-states would be covered by the Regional Committees.

(d) Till 31.3.1994, CAPART has sanctioned an amount of Rs. 314.40 lakh to 75 voluntary agencies for 195 projects in Haryana.

[Translation]

HUDCO Funds for EWS in Madhya Pradesh

490. SHRI PAWAN DIWAN : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Madhya Pradesh has sent any proposal to the Union Government in which a request has been made to allocate funds from

HUDCO to the economically weaker sections in urban and rural areas during 1994-95; and

(b) if so, the action taken by the Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL) : (a) and (b). No, Sir. Proposals/ Schemes for loan assistance of HUDCO are submitted to HUDCO directly by the Housing Boards, Development Authorities etc. During 1994-95 (as on 30.6.94), HUDCO has sanctioned 9 schemes submitted by various agencies of Madhya Pradesh with a loan commitment of Rs. 8.62 crores for construction of 522 residential units and development of 934 plots. In addition, schemes for loan assistance of Rs. 27 crores have been submitted by Housing agencies in Madhya Pradesh to HUDCO. Sanctioning of schemes by HUDCO is a continuous process and depends upon fulfilment of various terms and conditions by the executing agencies as well as availability of funds.

[English]

Ezhimala Naval Academy

491. SHRI MULLAPPALLY RAM CHANDRAN : Will the PRIME MINISTER be pleased to state:

(a) whether any expert team has recently visited the site of the proposed Naval Academy at Ezhimala in Kerala;

(b) if so, the findings thereof;

(c) the total funds allocation made for this project and the quantum of funds utilised so far; and

(d) the details of extent of the work completed since start of the proposal, year-

wise, till June 30, 1994?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No expert team has visited the site of the proposed Naval Academy at Ezhimala in Kerala during 1994.

(b) Does not arise.

(c) So far an amount of Rs. 56.88 crores (approx.) had been spent on this Project both by State and Central Government.

(d) (i) Acquisition of 979.65 hectares of land in 1984.

(ii) Construction of Boundary wall and Fencing completed in 1988.

(iii) Appointment of architects for the Project in 1992.

(iv) Environmental Clearance obtained in October, 1993.

(v) Detailed Project Report approved by the Project Management Board in December, 1993.

[Translation]

Growth Centres in Uttar Pradesh

492. SHRI HARI KEWAL PRASAD : Will the PRIME MINISTER be pleased to state :

(a) the latest position of the proposed growth centres in Uttar Pradesh;